

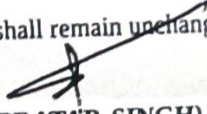
Website

**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE, EAST DISTRICT
KARKARDOOMA COURTS, DELHI
ORDER**

In view of transfer /posting order No. 15/DHC/Gaz/G-7/VI.E.2(A)/2022 Dated 26 April 2022, Ms. Babita Puniya Ld. MM. (Now Transferred) who was the Duty MM for the below mentioned period has been changed. Accordingly, duty roster bearing No. 169/CMM/EAST/KKD/Delhi dated 28-03-2022 is partially modified as under:-

Sl. No.	Name of the Duty MM	Duty to be performed on	In place of
1.	Sh. Vinod Joshi, Ld. MM -02. R/o B-404, Judicial Officers, Residential Quarters, Sector-26, Rohini, Delhi	27-04-2022	Ms. Babita Puniya, Ld. MM-05 R/o Flat No.104, 1st floor, Residential Complex, Karkardooma Courts, Delhi-110032. (Now Transfer)
2	Ms. Shruti Chaudhary, Ld. MM (Mahila Court) R/o H.No.5, Kalyan Vihar, Polo Road, Near Shani Mandir, New Delhi	28-04-2022	
3	Ms. Shazadi Halima Sadiya, Ld. M.M.02 (Mahila Court) R/o H. No. 2003, Tower-29, Lotus Boulevard, Sector-100 Noida, U.P.	29-04-2022	


Rest of the conditions in circular No. 169/CMM/EAST/KKD/Delhi dated 28-03-2022, shall remain unchanged.


(JITENDRA PRATAP SINGH)
Chief Metropolitan Magistrate (East)
Karkardooma Courts, Delhi

Dated: 27/04/ 2022

No. 236/CMM/EAST/KKD/Delhi
Copy for information to:-

1. The Ld. Registrar General, High Court of Delhi at New Delhi.
2. The Principal District & Sessions Judge (HQ,) and West, THC, Delhi.
3. The Principal District & Session Judge East, North-East, and Shahdara, Karkardooma Courts, Delhi.
4. The Ld. CMM, Central District, Delhi.
5. The Ld. Secretary, DLSA East, Karkardooma Courts, Delhi.
6. All the Ld. Metropolitan Magistrates, East District, Karkardooma Courts, Delhi.
7. The Incharge, District Courts Web-Site Committee, Tis Hazari Courts, Delhi.
8. The Incharge Computer Branch, Karkardooma Courts, Delhi. (uploading on Layers/Web-Site).
9. Superintendent Admn. and Care Taking Branch, Karkardooma Courts, Delhi.
10. Incharge Pool Car, Karkardooma Courts, Delhi.
11. Incharge Cash Branch, Karkardooma Courts, Delhi.
12. Director of prosecution, Delhi thr. Prosecution Branch, KKD Courts, Delhi.
13. Chief Public Prosecutor, Karkardooma Courts, East, Delhi.
14. The Commissioner of Police, Delhi and DCP, East, Delhi. (Through Chowki Incharge KKD. Delhi)
15. The I G (Prison), Tihar Jail, Delhi/ New Delhi.
16. Lock Up Incharge, Karkardooma, Delhi.
17. Information Center, Karkardooma Courts, Delhi.
18. Video Conference Room, Karkardooma Courts, Delhi.
19. For uploading on layers/Web-Site.
20. Office Order File.


(JITENDRA PRATAP SINGH)
Chief Metropolitan Magistrate (East)
Karkardooma Courts, Delhi